

RAJASTHAN HIGH COURT, JODHPUR

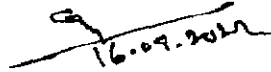
STANDING ORDER

No. 19/S.O./2022

Date : 16.09.2022

Consequent upon retirement of Hon'ble Judge and in supersession of previous orders, the judgeships for guardianship are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOCATED FOR GUARDIANSHIP
1.	HON'BLE MR. JUSTICE MANINDRA MOHAN SHRIVASTAVA	JAIPUR METROPOLITAN-I JAIPUR METROPOLITAN-II
2.	HON'BLE MR. JUSTICE SANDEEP MEHTA	UDAIPUR, RAJSAMAND
3.	HON'BLE MR. JUSTICE VIJAY BISHNOI	JODHPUR METROPOLITAN JODHPUR DISTRICT
4.	HON'BLE MR. JUSTICE ARUN BHANSALI	BIKANER, MERTA
5.	HON'BLE MR. JUSTICE PRAKASH GUPTA	AJMER, DAUSA
6.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	KOTA
7.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	PALI, SIROHI
8.	HON'BLE MR. JUSTICE DINESH MEHTA	BALOTRA, BHILWARA
9.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	DUNGARPUR, BANSWARA
10.	HON'BLE MR. JUSTICE BIRENDRA KUMAR	JHUNJHUNU
11.	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	BHARATPUR
12.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	HANUMANGARH, CHURU
13.	HON'BLE MR. JUSTICE INDERJEET SINGH	ALWAR
14.	HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA	JAIPUR DISTRICT
15.	HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL	SAWAIMADHOPUR
16.	HON'BLE MR. JUSTICE CHANDRA KUMAR SONGARA	SIKAR
17.	HON'BLE MR. JUSTICE FARZAND ALI	JHALAWAR
18.	HON'BLE MR. JUSTICE SUDESH BANSAL	BARAN
19.	HON'BLE MR. JUSTICE ANOOP KUMAR DHAND	TONK
20.	HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI	GANGANAGAR, JAISALMER
21.	HON'BLE MR. JUSTICE MADAN GOPAL VYAS	PRATAPGARH
22.	HON'BLE MR. JUSTICE UMA SHANKER VYAS	DHOLPUR
23.	HON'BLE MS. JUSTICE REKHA BORANA	JALORE
24.	HON'BLE MR. JUSTICE SAMEER JAIN	KARALI
25.	HON'BLE MR. JUSTICE KULDEEP MATHUR	CHITTORGARH
26.	HON'BLE SMT. JUSTICE SHUBHA MEHTA	BUNDI


16.09.2022

-Sd-

ACTING CHIEF JUSTICE

Hon'ble Guardian Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


16.09.2022

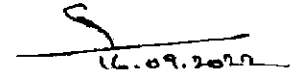
REGISTRAR GENERAL

No. PA/RG/9(3)/89(Sep.)/1313

Date : 16.09.2022

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Acting Chief Justice.
5. O.S.D. (Finance & Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges through e-mail.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


16.09.2022

REGISTRAR GENERAL